

of Steel) and the MOIL Limited, for the year 2024-25.

[Placed in Library. For (i) and (ii) See No. L.T. 10407/17/23]

- (iii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the NMDC Limited, for the year 2023-24.

[Placed in Library. See No. L.T. 10406/17/23]

- (iv) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Steel Authority of India Limited (SAIL), for the year 2023-24.

- (v) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Steel Authority of India Limited (SAIL), for the year 2024-25.

[Placed in Library. For (iv) and (v) See No. L.T. 10404/17/23]

Notification of the Ministry of Civil Aviation and related paper

नागर विमानन मंत्रालय में राज्य मंत्री (जनरल (सेवानिवृत्त) वी.के. सिंह): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (a) A copy (in English and Hindi) of the Ministry of Civil Aviation Notification No. G.S.R. 396 (E), dated the 26th May, 2022, publishing the Airports Economic Regulatory Authority (Secretary) Recruitment Rules, 2022, under Section 53 of the Airports Economic Regulatory Authority of India Act, 2008.
- (b) Statement (in English and Hindi) giving reasons for the delay in laying the Notification mentioned above.

[Placed in Library. See No. L.T. 10484/17/23]

I. Notifications of the Ministry of Mines

II. Report and Accounts (2022-23) of NALCO, Bhubaneswar and related papers

खान मंत्रालय में राज्य मंत्री (श्री दानवे रावसाहेब दादाराव): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- I. (i) A copy (in English and Hindi) of the Ministry of Mines Notification No. S.O. 3684 (E), dated the 17th August, 2023, notifying the commencement of the Mines and Minerals (Development and Regulation) Act, 2023 with effect from 17.08.2023, issued under sub-section (2) of Section 1 of the Mines and Minerals (Development and Regulation) Amendment Act, 2023.

[Placed in Library. See No. L.T. 10890/17/23]